## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 4(ND)15 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

**NAME OF THE COMPANY:** M/s Mumuko Saxena & Ors. V/s. M/s. EFN Global Impex Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Raku	ALV	Petitle	p!
2.	Rakesh	Adv	Respondentil	3.122 Reny
3.	Udit Kumar	Adv	и	To the second
4.	SYARAD SAXE	NA Resp-2	-	The second
	vanas Toman	Now		Perla

## **ORDER**

Learned counsel for the parties are present. Arguments have been heard in part. Learned counsel for the petitioner seeks and is given two weeks' time to place the attested copy of the Civil Msc. petition No. 2 of 2015 in CAPP no. 1 of 2015 filed before the Punjab and

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Haryana High Court. He intends to file some additional documents also within that period provided above. Learned counsel for the respondent also seeks and is given two weeks 'time to file the copy of the appeal filed in the Punjab and Haryana High Court along with the orders passed in it.

List on 20.10.2016 for further arguments.

(к.varadharajan)

Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)

Sdl-